

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VARUTHA DEVELOPERS PRIVATE LIMITED
OPERATING IN LAND DEVELOPMENT AT NEW DELHI
HAVING REGISTERED OFFICE AT KOLKATA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Varutha Developers Private Limited CIN: U70200WB2018PTC228606
2. Address of the registered office	Registered office: Unit No. 709, 7th Floor, Merlin Infinite DN-51, Sector-V, Salt Lake City, Kolkata 700091, Kolkata, KOLKATA, West Bengal, India, 700091. Book of Accounts: Trinity Tower, 4th Floor, Room No. 6, 83 Topsia Road (South), Kolkata, Kolkata, West Bengal, India, 700046.
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Land measuring 9.2625 acres situated at Village Tigra, Ghata and Nangli Umarpur in Tehsil and District Gurgaon, Haryana.
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	As per last available audited Financial Statement FY 2022-23: Qty: NA Revenue from operations: INR 1,59,400/-
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://drive.google.com/drive/folders/1pPsaGz_cp3y31WUQsqKvk4L0ZM_9C4ek?usp=drive_link
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://drive.google.com/drive/folders/1pPsaGz_cp3y31WUQsqKvk4L0ZM_9C4ek?usp=drive_link
10. Last date for receipt of expression of interest	7 th July, 2024
11. Date of issue of provisional list of prospective resolution applicants	9 th July, 2024
12. Last date for submission of objections to provisional list	14 th July, 2024
13. Date of issue of final list of prospective resolution applicants	15 th July, 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16 th July, 2024
15. Last date for submission of resolution plans	16 th August, 2024
16. Process email id to submit EOI	cirp.varutha@gmail.com

Note: The PRAs forming a part of the Final list of PRAs issued on 29.04.2024 as per the Form G published on 06.04.2024, shall also be required to re-submit their EOIs to participate in the process as the process followed in the previous Form-G dated 06.04.2024 has been quashed.



(Signature)
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Anil Kumar Mittal

Resolution Professional

IBBI/IPA-002/IP-N00742/2018 -2019/12263

IBBI Reg Add: 5/99, Sector-2, Rajender Nagar,

Sahibabad, Distt. Ghaziabad, Uttar Pradesh – 201005

Correspondence Address: 701, 7th Floor, Tower-C, Unitech Business Zone,

The Close South, Sector 50, Gurugram, Haryana 122018.

cirp.varutha@gmail.com

For Varutha Developers Private Limited

AFA No.: AA2/12263/02/130924/202855| Valid upto 13.09.2024

Date: 22.06.2024

Place: Gurugram